

Customs, Service Tax & Anti Dumping Branch

WEEKLY DISPATCH STATEMENT

FROM 04-12-2023 TO 08-12-2023

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/51668/2018	F.O/51565/2023	29-11-2023	04-12-2023
2	C/51070/2021	F.O/51566/2023	29-11-2023	06-12-2023
3	C/50271/2021	F.O/51569/2023	30-11-2023	06-12-2023
4	C/54708/2023	F.O/51574/2023	30-11-2023	06-12-2023
5	ST/51788/2015 & ST/50151/2019	F.O/51570-51571/2023	04-12-2023	06-12-2023
6	ST/52995/2015	F.O/51575/2023	04-12-2023	06-12-2023
7	ST/52160/2014	F.O/51581/2023	04-12-2023	06-12-2023
8	ST/52833/2018	F.O/51582/2023	04-12-2023	06-12-2023
9	ST/52832/2018	F.O/51583/2023	04-12-2023	06-12-2023
10	ST/52619/2018	F.O/51584/2023	04-12-2023	06-12-2023
11	C/50234/2021	F.O/51585/2023	04-12-2023	06-12-2023
12	ST/50718/2021	F.O/51586/2023	04-12-2023	06-12-2023
1	ST/51211/2017	M.O/50361/2023	30-11-2023	04-12-2023
2	ST/51211/2017	M.O/50362/2023	30-11-2023	04-12-2023
3	ST/52709/2016	M.O/50363/2023	30-11-2023	04-12-2023
4	ST/51756/2017	M.O/50364/2023	30-11-2023	04-12-2023

DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

4/12/23